

Annexure-2 to Circular No. IBBI/CIRP/47/2021 dated 24.11.2021

Name of the corporate debtor: M/s. Gupta Power Infrastructure Limited; Date of commencement of CIRP: 26.09.2025 (order received on 27.09.2025)

NCLT order C. P. (I.B) No. 37 (KB)/2024 dated 26.09.2025 (order received on 27.09.2025)

List of creditors as on: 03.01.2026

List of unsecured financial creditors belonging to any class of creditors

Sl N o.	Name of creditor	Identification No.	Details of claim received		Details of claim admitted					Amount of claim admitted	Nature of claim	Amount covered by guarantee	Whether related party?	% of voting share in CoC	Amount of contingent claim	Amount of any mutual dues, that may be set- NIL	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
			Date of receipt	Amount claimed															
	Total			₹ -												₹ -			